

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 76 of 2013**

**Dated : 19<sup>th</sup> November, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Assam Power Distribution Company Ltd. .... Appellant (s)**

**Versus**

**Assam Electricity Regulatory Commission  
& Anr. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Manu Seshadri,  
Ms. Deepti Sarin &  
Ms. Neha Gupta for R-2  
Mr. Pragyan Sharma &  
Mr. Gautam Dhamija for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing  
on **28.11.2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt

**( Rakesh Nath)**  
**Technical Member**